

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

Original Application No.180/00333/2018

Monday, this the 9th day of April, 2018

CORAM:

Hon'ble Mr.U.Sarathchandran, Judicial Member

Hon'ble Mr.E.K.Bharat Bhushan, Administrative Member

Sreejith V.Sreedhar, aged 24 years

S/o Sreedharan Chettiar.S.

Now working as GDSMD/MC, Arkannoor B.O.,

Ayur, Kollam District.

Residing at Thiruvathira, Thamarassery

Arkannoor P.O.,Ayur, Kollam-691 533.

Applicant

(By Advocate: Mr. Nirmal V. Nair rep by Hariraj)

Versus

1. Union of India represented by
Secretary to the Govt of India
Department of Posts
Ministry of Communications
New Delhi-110 001.

2. Chief Post Master General
Kerala Circle
Thiruvananthapuram-695 033.

3. Senior Superintendent of Post Offices
Pathanamthitta Division
Pathanamthitta-689 645

4. Senior Superintendent of Post Offices
Kollam Division, Kollam-691 001.

5. Inspector Posts
Punalur Sub Division
Punalur, Kollam-691 305.

Respondents

(By Advocate: Mr. C.P. Ravi Kumar, ACGSC)

This Original Application having been heard on 9th April, 2018, the Tribunal delivered the following order on the same day:

ORDER

By E.K.Bharat Bhushan, Administrative Member

Heard Mr. Hariraj, learned counsel for the applicant. Mr.C.P. Ravikumar, ACGSC takes notice for the respondents.

2. Applicant is aggrieved by the delay in considering his application for transfer to the available vacancy of Gramin Dak Sevak (GDS) Branch Post Master, Cheriyavelinalloor Post Office.

3. At this point in time, in line with the decision of this Tribunal dated 26th September, 2017 in OA No.789/2017, interests of justice will be met if a direction is given to the 3rd and 4th respondents to forward the Annexure A6 & A7 representations filed by the applicant and available before them to the second respondent who shall, in turn, take a considered, final decision on the representations. This shall be done as expeditiously as possible and in any case within two months from the date of receipt of this order. The OA is disposed of as above. No order as to costs.

(E.K.Bharat Bhushan)
Administrative Member

(U.Sarathchandran)
Judicial Member

aa.

Annexures filed by the applicant:

Annexure A1: Copy of the SSLC certificate of the applicant.

Annexure A2: Copy of the memo No.GDS MD (Provisional)/Arkannur dated 16.9.2014 issued by the 5th respondent.

Annexure A3: Copy of memo No.GDS MD (Provisional)/Arkannur dated 30.9.2014 issued by the 5th respondent.

Annexue A4: Copy of memo No. GDSMD/Arkannur dated 30.6.2016 issued by the 5th respondent.

Annexure A5: Copy of the medical certificate dated 10.10.2017 issued by Dr. Santosh K., Specialist in General Medicine, Taluk Head Quarters Hospital, Kottarakara.

Annexure A6: Copy of the representation dated 29.12.2017 submitted before the 3rd respondent.

Annexure A7: Copy of the representation dated 29.12.2017 submitted before the 4th respondent.